

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 113/9/HDB/2020
NAME OF THE COMPANY	Dream India Edu Management Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Perian Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Dream India Edu Management Solutions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

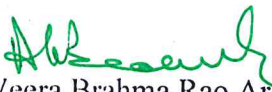
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Learned Counsel for Operational Creditor appeared. Learned Counsel for Corporate Debtor appeared.

Seeks time to file Affidavit in reply. It is to be filed within seven days by giving copy to the other side. Other side to file rejoinder within 7 days thereafter.

Matter stands adjourned to 27.08.2021.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B Gosavi)
Member (Judicial)

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